

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XIX(1)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Pankaj Srivastava, Principal District & Sessions Judge, Garhwa,
2. Sri Bimlendu Bhushan Mangal Murti, Principal District & Sessions Judge, Jamshedpur,
3. Sri Sheo Narayan Singh, Principal District & Sessions Judge, Giridih,
4. Sri Pradeep Kumar Srivastava, Principal District & Sessions Judge, Chaibasa,
5. Sri Om Prakash Pandey No. 1, Principal District & Sessions Judge, Pakur,
6. Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Hazaribagh,
7. Sri Ambuj Nath, Principal District & Sessions Judge, Dhanbad,
8. Sri Rajesh Kumar Vaish, Principal District & Sessions Judge, Latehar,
9. Sri Navneet Kumar, Judicial Commissioner, Ranchi,
10. Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro,
11. Sri Manoranjan Kavi, Principal District & Sessions Judge, Jamtara,
12. Sri Sajjan Kumar Dubey, Principal District & Sessions Judge, Deoghar,
13. Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge, Chatra,
14. Sri Brajendra Nath Pandey, Principal District & Sessions Judge, Dumka,
15. Sri Pravas Kumar Singh, Principal District & Sessions Judge, Lohardaga,
16. Sri Manoj Srivastava, Principal District & Sessions Judge, Saraikela,
17. Sri Vijay Kumar No. 1, Principal District & Sessions Judge, Daltonganj,
18. Sri Uma Shanker Prasad Singh, Principal District & Sessions Judge, Godda,
19. Sri Abni Ranjan Kumar Sinha, Principal District & Sessions Judge, Gumla,
20. Sri Ranjeet Kumar Choudhary, Principal District & Sessions Judge, Koderma,
21. Sri Mithilesh Prasad, Principal District & Sessions Judge, Sahebganj (U.O.T.),
22. Mrs. Seema Sinha, Principal District & Sessions Judge, Ramgarh,
23. Sri Vijai Kumar Sharma, Principal District & Sessions Judge, Simdega,
24. Sri Bipin Bihari, Principal District & Sessions Judge, Khunti.

Sub: - for attending one day Colloquium on "Victim Emancipation through Compensation" at Nyaya Sadan, JHALSA, Ranchi on 04th of March, 2017 (reporting time: 09.30 AM).

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending one day Colloquium on "Victim Emancipation through Compensation" scheduled to be held on 04th of March, 2017 at Nyaya Sadan, JHALSA, Ranchi with a direction to report at 09.30 AM positively in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Colloquium.

This is for your information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 940 /Apptt.

Dated, Ranchi, the 28.2.17

Copy forwarded to the Member Secretary, JHALSA, Near A.G. Office, Doranda, Ranchi for information and needful with reference to his letter no. JHALSA/486 dated 23.02.2017 / the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

28.02.2017
Registrar General